

(ख) योजना आयोग को हाल ही में पुनर्गठित किया गया है; वह नई सरकार की नीतियों को ध्यान में रखते हुए वर्तमान निवेश प्रोजनाओं की समीक्षा कर रहा है, जिसमें विशेष रूप से कृषि और ग्रामीण विकास के कार्यक्रमों के माध्यम से रोजगार पर अधिक बल दिया गया है। सरकार के उद्देश्य और प्राथमिकताएं छठी पंचवर्षीय योजना के निर्माण में और अधिक पूर्ण रूप से प्रकट होंगी।

**Reinstatement of Government Servants whose services were terminated under MISA and D.I.R.**

1294. SHRI RAMANAND TIWARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Government servants whose services were terminated under MISA and DIR during emergency State-wise and category-wise; and

(b) the number of persons reinstated as on 31st May, 1977

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) The Maintenance of Internal Security Act and the Defence of India Rules do not provide for the termination of services of any Government servant.

(b) Does not arise.

**कोटा (राजस्थान) स्थित तापीय विद्युत (धरमस पावर स्टेशन) संयंत्र**

1295. श्री कृष्ण कुमार गोयल : क्या ऊर्जा मन्त्री यह बताने की कृपा करेंगे कि कोटा (राजस्थान) में नये तापीय विद्युत् संयंत्र के पूरा हो जाने पर कितनी बिजली का उत्पादन होगा ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : कोटा ताप विद्युत् केन्द्र के पूरा हो जाने पर इसकी प्रतिष्ठापित क्षमता 220 मंगावाट बिजली की होगी।

**Memorandum Submitted by All Jammu and Kashmir Low-Paid Employees Federation**

1296. SHRI R. P. DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the All Jammu and Kashmir Low-paid Employees Federation submitted a Memorandum on Monday the 2nd May, 1977 demanding reinstatement of all suspended employees and release of MISA detenus;

(b) if so, the action taken to release MISA detenus of the Federation; and

(c) whether the General Secretary of the Federation has been released from MISA detention?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Yes, Sir.

(b) According to the information furnished by the Government of Jammu & Kashmir all members of the Federation detained under the Maintenance of Internal Security Act, 1971, in the State have been released.

(c) Yes, Sir.

**Fare-Chart in Mini Buses**

1297. SHRI KARPOORI THAKUR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether mini buses in Delhi do not carry any fare chart duly exhibited in the buses;

(b) whether the conductors of different mini buses on the same route charge different rates for the same distance;

(c) whether Government are aware that trouble is often created with the passengers who are forced to pay different rates for the same destination on different mini buses;

(d) if so, what steps are being taken to save the passengers from this harassment; and

(e) whether there is any proposal to instruct the mini bus owners to compulsorily exhibit fare-rates for all stages at some prominent place in the mini buses?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) and (e). The Mini Bus Owners operating their buses under D.T.C. control have instructions to display fare-table in the buses. No complaints have been received regarding non-compliance with such instructions by these operators.

(b) to (d). The conductors of mini buses are not allowed to charge different fares for the same distance on the same route. However, complaints in this regard are being received occasionally. Whenever any such complaint is received, action is taken against the bus owner, under the terms of the agreement, by way of imposition of penalty or even termination of the contract.

**राजस्थान में झालावाड़ जिले के लिए विकास योजना**

1298. श्री चतुर्भुज : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान में झालावाड़ जिले के लिए विशेष विकास योजना सम्बन्धी कार्यक्रम तैयार किया गया है; और

(ख) यदि हां, तो तन्सम्बन्धी मुख्य बातें क्या हैं ?

**प्रधान मंत्री (श्री भोरारजी देसाई) :**  
(क) और (ख). ऐसा सूचित किया गया है कि राज्य सरकार ने झालावाड़ सहित राज्य के चार जिलों के लिए मार्गदर्शी आधार पर

10-वर्षीय (1979-80 से 1988-89 तक) एकीकृत व्यापक जिला योजनाएं तैयार करने का निर्णय किया है।

इस कार्यक्रम में जिले की संसाधन सम्पत्ता और उस क्षेत्र के लोगों की विशेष आवश्यकताओं को ध्यान में रखते हुए विशेष विकास योजना तैयार करने की परिकल्पना की गई है। उक्त योजना तैयार करने में स्थानीय लोगों का सहयोग प्राप्त करने की परिकल्पना भी की गई है।

**Loss of Revenue by Calcutta Port Trust Authorities**

1299. SHRI SAMAR MUKHERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Calcutta Port Trust Authorities had to incur a loss of revenue for Rs. 20 lakhs for delayed revision of rent schedule on Port Estate;

(b) whether the Public Accounts Committee in its 175th Report suggested for an enquiry to fix up the responsibility and punish the officer responsible for the same; and

(c) if so, the action taken so far?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) to (c). The Public Accounts Committee in its report had suggested in para 1.76 that delay in the revision of the schedule of rents is a serious matter and calls for fixation of responsibility for suitable action against the officers responsible for the loss of revenue to the Calcutta Port Trust.

In this connection, C.P.T. have reported that the Rent Schedule of the Port Trust is revised regularly and since 1955, there have been four such revisions. The revision of the Rent Schedule was deferred only once from April, 1972 to April, 1973. The pro-